

Single window for annual allocation and sharing pattern of CSS

2480. SHRI DILIP KUMAR TIRKEY: Will the Minister of FINANCE be pleased to state:

(a) whether Government is considering to evolve a single window system for communication of annual allocation and sharing pattern of CSS to the States, if so, by when it will be implemented; and

(b) whether Government in future will also consider to introduce the process of giving indications to States about annual allocation and sharing pattern of CSS in order to impart a greater degree of certainty to the budgeting exercise for ensuing years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) Ministry of Finance allocates budgetary outlays on various Centrally Sponsored Schemes (CSS) to various Ministries/Departments through the Expenditure Budget. Ministries/Departments in turn allocate the same among the States/UTs. In case of the CSSs, the funds flow from the Consolidated Fund of India to the Consolidated Fund of the State (State Treasuries). The fund transfers are effected by the Administrative Ministries/Departments as per the Report of the Chief Ministers on Rationalization of CSS. The sharing pattern is based on the recommendations of the Committee of Chief Ministers and other stakeholders, which has been approved by the Cabinet and circulated vide NITI Aayog's O.M. dated 17th August 2016.

Assessment of DBT scheme

†2481. SHRI MEGHRAJ JAIN: Will the Minister of FINANCE be pleased to state:

(a) whether the implementation of the Direct Benefit Transfer (DBT) under the various welfare schemes has caused reduction in corruption, if so, the details thereof; and

(b) whether Government is taking any special measures to assess the quality of work and utilisation of funds in these schemes, if so, the details thereof along with its results thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) Aadhaar based Direct Benefit Transfer (DBT) is a major governance reform initiative to bring greater transparency and accountability in public service delivery system. DBT entails use of technology to transfer benefits in welfare and subsidy schemes directly to the beneficiaries by streamlining processes and plugging leakages. Under DBT, ₹ 2,16,164 crore has been disbursed to more than 35 crore beneficiaries.

† Original notice of the question was received in Hindi.